

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :24-01-2025

**Date : 24.01.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	6001/2025	24.01.2025	BLAPL-184/2025	HK MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2025-01-21	BAIL-1	(Seat No-6)
2	6002/2025	24.01.2025	BLAPL-11137/2024	MR SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-01-22		(Seat No-6)
3	6003/2025	24.01.2025	BLAPL-11601/2024	S DASH	C.O.	COURT NO. 12	Order Dtd. 2025-01-22		(Seat No-6)
4	6004/2025	24.01.2025	ABLAPL-193/2024	S BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-01-21	BAIL-1	(Seat No-2)
5	6005/2025	24.01.2025	ABLAPL-308/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17		(Seat No-2)
6	6011/2025	24.01.2025	WP (C) - 25088/2024	S.MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2025-01-20		(Seat No-2)
7	6012/2025	24.01.2025	WP (C) - 24191/2024	SUMAN MITRA	C.O.	COURT NO. 1	Order Dtd. 2025-01-21		(Seat No-2)
8	6014/2025	24.01.2025	BLAPL-444/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Seat No-2)
9	6015/2025	24.01.2025	BLAPL-453/2025	SUMAN MITRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-21	BAIL-1	(Seat No-15)
10	6017/2025	24.01.2025	BLAPL-446/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Seat No-15)
11	6019/2025	24.01.2025	BLAPL-	AMLAN SHAKTI	C.O.	COURT NO.	Order		(Seat

			430/2025	PAUL		3	Dtd. 2025-01-21		No-15)
12	6020/2025	24.01.2025	BLAPL-355/2025	B. N. SAHU	C.O.	COURT NO. 3	Order Dtd. 2025-01-21		(Seat No-15)
13	6027/2025	24.01.2025	ABLAPL-14850/2024	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17		(Seat No-15)
14	6028/2025	24.01.2025	WP (C) - 32603/2024	GOPABANDHU DASH	C.O.	COURT NO. 6	Order Dtd. 2025-01-21		(Seat No-15)
15	6030/2025	24.01.2025	WP (C) - 1460/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-22		(Seat No-15)
16	6031/2025	24.01.2025	WP (C) - 1464/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-22		(Seat No-15)
17	6032/2025	24.01.2025	WP (C) - 1173/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-22	WRIT BRANCH-6	(Seat No-24)
18	6033/2025	24.01.2025	WP (C) - 1188/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-22		(Seat No-24)
19	6034/2025	24.01.2025	WP (C) - 1191/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-22		(Seat No-24)
20	6035/2025	24.01.2025	WP (C) - 1169/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
21	6036/2025	24.01.2025	WP (C) - 1158/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-22		(Seat No-117)
22	6037/2025	24.01.2025	WP (C) - 1131/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-22	WRIT BRANCH-2	(Seat No-45)
23	6038/2025	24.01.2025	WP (C) - 315/2025	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-01-22		(Seat No-45)
24	6039/2025	24.01.2025	WP (C) - 681/2025	SUDHIR KUMAR PATRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-22	WRIT BRANCH-1	(Seat No-30)

25	6040/2025	24.01.2025	WP (C) - 29375/2024	S DASH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22		(Seat No- 30)
26	6041/2025	24.01.2025	WP (C) - 1484/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-8	(Seat No- 43)
27	6042/2025	24.01.2025	WP (C) - 1422/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-7	(Seat No- 10)
28	6043/2025	24.01.2025	WP (C) - 1417/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-2	(Seat No- 34)
29	6044/2025	24.01.2025	WP (C) - 1470/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
30	6045/2025	24.01.2025	WP (C) - 1432/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22		(Seat No- 122)
31	6046/2025	24.01.2025	WP (C) - 1434/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-7	(Seat No- 10)
32	6047/2025	24.01.2025	WP (C) - 1455/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-8	(Seat No- 43)
33	6048/2025	24.01.2025	WP (C) - 1310/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-7	(Seat No- 10)
34	6049/2025	24.01.2025	WP (C) - 21977/2024	M R BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-01- 20		(Seat No- 10)
35	6050/2025	24.01.2025	WP (C) - 8945/2024	M R ROUSTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-01- 21	WRIT BRANCH-1	(Seat No- 31)
36	6051/2025	24.01.2025	WP (C) - 313/2025	KAPILA CHARAN NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22		(Seat No- 31)
37	6052/2025	24.01.2025	WP (C) - 4982/2020	S BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02- 12	WRIT BRANCH-6	(Seat No- 16)
38	6053/2025	24.01.2025	WP (C) - 1500/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-	WRIT BRANCH-8	(Seat No- 43)

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39	6054/2025	24.01.2025	WP (C) - 1473/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-8	(Seat No- 43)
40	6055/2025	24.01.2025	WP (C) - 1742/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-2	(Seat No- 34)
41	6056/2025	24.01.2025	WP (C) - 1383/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-7	(Seat No- 10)
42	6058/2025	24.01.2025	WP (C) - 1728/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-3	(Seat No- 28)
43	6059/2025	24.01.2025	WP (C) - 1476/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-7	(Seat No- 10)
44	6061/2025	24.01.2025	WP (C) - 8540/2024	N CH SINHA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 21	WRIT BRANCH-5	(Seat No- 47)
45	6062/2025	24.01.2025	WP (C) - 8540/2024	A K SUBUDHI	C.O.	COURT NO. 25	Order Dtd. 2025-01- 21	WRIT BRANCH-5	(Seat No- 47)
46	6064/2025	24.01.2025	WP (C) - 361/2025	R K DEHURY	C.O.	COURT NO. 9	Order Dtd. 9999-12- 31		(Seat No- 47)
47	6065/2025	24.01.2025	WP (C) - 8540/2024	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 21	WRIT BRANCH-5	(Seat No- 47)
48	6066/2025	24.01.2025	WP (C) - 9721/2024	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01- 21	WRIT BRANCH-2	(Seat No- 34)
49	6067/2025	24.01.2025	WP (C) - 833/2025	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 9	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(Seat No- 20)
50	6068/2025	24.01.2025	WP (C) - 10518/2024	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01- 21	WRIT BRANCH-3	(Seat No- 12)
51	6069/2025	24.01.2025	WP (C) - 2157/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22	WRIT BRANCH-6	(Seat No- 25)
52	6070/2025	24.01.2025	WP (C) - 10173/2024	T SWAIN	C.O.	COURT NO. 25	Order Dtd.	WRIT BRANCH-6	(Seat No-

							2025-01-21		36)
53	6071/2025	24.01.2025	WP (C) - 28435/2024	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 25	Order Dtd. 2025-01-21		(Seat No-36)
54	6072/2025	24.01.2025	WP (C) - 1619/2025	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
55	6074/2025	24.01.2025	ABLAPL-152/2025	T SAHOO	C.O.	COURT NO. 2 OLD			(Seat No-123)
56	6075/2025	24.01.2025	WP (C) - 1876/2025	P L MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-22	WRIT BRANCH-3	(Seat No-28)
57	6076/2025	24.01.2025	WP (C) - 1801/2025	P L MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-22	WRIT BRANCH-8	(Seat No-43)
58	6077/2025	24.01.2025	WP (C) - 1900/2025	P L MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-22	WRIT BRANCH-2	(Seat No-34)
59	6079/2025	24.01.2025	WP (C) - 1817/2025	RANJIT SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-22	WRIT BRANCH-3	(Seat No-28)
60	6094/2025	24.01.2025	WP (C) - 30768/2024	L MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-22		(Seat No-28)
61	6098/2025	24.01.2025	WP (C) - 28754/2024	S K SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-22		(Seat No-28)
62	6100/2025	24.01.2025	WP (C) - 19404/2018	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-22	WRIT BRANCH-6	(Seat No-25)
63	6102/2025	24.01.2025	WP (C) - 19404/2018	P BASTIA	C.O.	COURT NO. 1	Order Dtd. 2025-01-22	WRIT BRANCH-6	(Seat No-25)
64	6105/2025	24.01.2025	WP (C) - 6136/2024	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-01-22	WRIT BRANCH-1	(Seat No-31)
65	6106/2025	24.01.2025	WP (C) - 6136/2024	P N NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-01-22	WRIT BRANCH-1	(Seat No-31)
66	6108/2025	24.01.2025	WP (C) - 1808/2025	S SAHOO	C.O.	COURT NO. 21	Order Dtd.		(Seat No-

							2025-03-03		31)
67	6110/2025	24.01.2025	WP (C) - 1747/2025	S PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-01-22		(Seat No-31)
68	6113/2025	24.01.2025	WP (C) - 1305/2025	J RANU	C.O.	COURT NO. 21	Order Dtd. 2025-01-31	WRIT BRANCH-1	(Seat No-31)
69	6114/2025	24.01.2025	WP (C) - 1219/2025	B MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-01-22	WRIT BRANCH-5	(Seat No-20)
70	6115/2025	24.01.2025	WP (C) - 1205/2025	D P DASH	C.O.	COURT NO. 21	Order Dtd. 2025-01-22	WRIT BRANCH-2	(Seat No-34)
71	6116/2025	24.01.2025	WP (C) - 1175/2025	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-22	WRIT BRANCH-4	(Seat No-19)
72	6119/2025	24.01.2025	CRLMC-3459/2022	S K BISWAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	CRIMINAL MISC	(Seat No-5)
73	6120/2025	24.01.2025	CRLMC-42/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-22	CRIMINAL MISC	(Seat No-3)
74	6122/2025	24.01.2025	MACA-167/2024	B K MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-02-07	MISC. APPEAL SEC.	(Seat No-1)
75	6124/2025	24.01.2025	WP (C) - 2145/2023	B P PARDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
76	6125/2025	24.01.2025	WP (C) - 2145/2023	M DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
77	6126/2025	24.01.2025	WP (C) - 2142/2023	BHABANI PRASAD PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
78	6128/2025	24.01.2025	WP (C) - 2142/2023	MADAN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
79	6129/2025	24.01.2025	WP (C) - 2145/2023	B K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
80	6130/2025	24.01.2025	WP (C) -	B K SWAIN	C.O.	COURT NO.	Order	WRIT	(Seat

			2142/2023			3 OLD	Dtd. 2024-10-08	BRANCH (DIVISION BENCH-3)	No-119)
81	6131/2025	24.01.2025	WP (C) - 2143/2023	BHABANI PRASAD PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
82	6132/2025	24.01.2025	RPFAM- 283/2023	SARAT CHANDRA MEKAP	C.O.	COURT NO. 8	Order Dtd. 2025-01-21	FIRST APPEAL	(Seat No-5)
83	6133/2025	24.01.2025	WP (C) - 2143/2023	MADAN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
84	6134/2025	24.01.2025	WP (C) - 2143/2023	B K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
85	6135/2025	24.01.2025	WP (C) - 11637/2024	H K MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2025-02-24	WRIT BRANCH-7	(Seat No-15)
86	6136/2025	24.01.2025	WP (C) - 2144/2023	BHABANI PRASAD PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
87	6138/2025	24.01.2025	WP (C) - 2144/2023	MADAN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
88	6139/2025	24.01.2025	WP (C) - 840/2025	SUBHA KUMAR MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-01-22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
89	6140/2025	24.01.2025	WP (C) - 2144/2023	B K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
90	6142/2025	24.01.2025	WP (C) - 2142/2023	R K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
91	6143/2025	24.01.2025	WP (C) - 601/2025	B BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-01-22		(Seat No-119)
92	6146/2025	24.01.2025	WP (C) - 277/2025	P K BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-03-03	WRIT BRANCH-7	(Seat No-18)
93	6147/2025	24.01.2025	WP (C) - 177/2025	P R SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-01-22		(Seat No-18)

94	6148/2025	24.01.2025	WP (C) - 68/2025	B K PATI	C.O.	COURT NO. 21	Order Dtd. 2025-01-22		(Seat No-18)
95	6150/2025	24.01.2025	CRLMC-1803/2024	S DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-22	CRIMINAL MISC	(Seat No-7)
96	6152/2025	24.01.2025	CRLMC-1803/2024	S MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-22	CRIMINAL MISC	(Seat No-7)
97	6154/2025	24.01.2025	WP (C) - 3888/2024	RANJAN KU SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
98	6156/2025	24.01.2025	WP (C) - 3888/2024	R K MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
99	6158/2025	24.01.2025	WP (C) - 20840/2022	P K DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-07	WRIT BRANCH-2	(Seat No-6)
100	6159/2025	24.01.2025	WP (C) - 20840/2022	N C SINHA	C.O.	COURT NO. 25	Order Dtd. 2025-01-07	WRIT BRANCH-2	(Seat No-6)
101	6161/2025	24.01.2025	WP (C) - 3888/2024	RANJAN KU SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
102	6163/2025	24.01.2025	CRLMC-555/2022	G R PTR A	C.O.	COURT NO. 23	Order Dtd. 2022-04-18	CRIMINAL MISC	(Seat No-6)
103	6165/2025	24.01.2025	WP (C) - 3888/2024	S K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
104	6167/2025	24.01.2025	CRLREV-253/2022	S. BARIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No-2)
105	6169/2025	24.01.2025	CRLREV-356/2022	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No-3)
106	6171/2025	24.01.2025	BLAPL-13088/2024	SP MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2025-01-21	BAIL-2	(Seat No-12)
107	6172/2025	24.01.2025	CRLREV-361/2022	J P KAR	C.O.	COURT NO. 5	Order Dtd. 9999-12-	CRIMINAL REVISION	(Seat No-3)

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108	6173/2025	24.01.2025	WP (C) - 2195/2025	KK NATH	C.O.	COURT NO. 6	Order Dtd. 2025-01- 22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
109	6176/2025	24.01.2025	CRLREV- 380/2022	G SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMINAL REVISION	(Seat No-3)
110	6177/2025	24.01.2025	BLAPL- 7944/2024	L BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 20	BAIL-1	(Seat No-6)
111	6178/2025	24.01.2025	CRLREV- 383/2022	G SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMINAL REVISION	(Seat No-3)
112	6179/2025	24.01.2025	BLAPL- 385/2025	P BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-01- 21		(Seat No-3)
113	6181/2025	24.01.2025	CRLREV- 395/2022	S. BARIK	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMINAL REVISION	(Seat No-3)
114	6182/2025	24.01.2025	BLAPL- 10776/2024	N MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-01- 22	BAIL-2	(Seat No- 10)
115	6184/2025	24.01.2025	CRLREV- 436/2022	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMINAL REVISION	(Seat No-4)
116	6186/2025	24.01.2025	BLAPL- 10776/2024	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01- 22	BAIL-2	(Seat No- 10)
117	6189/2025	24.01.2025	BLAPL- 84/2025	GR PATRA	C.O.	COURT NO. 15	Order Dtd. 2025-01- 22	BAIL-1	(Seat No-2)
118	6191/2025	24.01.2025	CRLREV- 451/2022	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 9999-12- 31	CRIMINAL REVISION	(Seat No-4)
119	6192/2025	24.01.2025	BLAPL- 11276/2024	S NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-01- 22	BAIL-2	(Seat No- 16)
120	6194/2025	24.01.2025	CRLREV- 479/2022	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 9999-12- 31	CRIMINAL REVISION	(Seat No-4)
121	6195/2025	24.01.2025	BLAPL- 10298/2024	DK PANDA	C.O.	COURT NO. 15	Order Dtd.		(Seat No-4)

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122	6196/2025	24.01.2025	CRLREV-487/2022	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No-4)
123	6197/2025	24.01.2025	BLAPL-12004/2024	CR KAR	C.O.	COURT NO. 15	Order Dtd. 2025-01-22	BAIL-2	(Seat No-7)
124	6198/2025	24.01.2025	CRLREV-19/2023	M K SWAIN	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No-2)
125	6199/2025	24.01.2025	CRLA-738/2024	S. MOHARANA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31		(Seat No-2)
126	6200/2025	24.01.2025	CRLREV-26/2023	G R PTRIA	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No-2)
127	6201/2025	24.01.2025	CRLREV-77/2023	R SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No-2)
128	6202/2025	24.01.2025	WP (C) - 31897/2024	P. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-01-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
129	6203/2025	24.01.2025	WP (C) - 894/2025	T BAG	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
130	6204/2025	24.01.2025	WP (C) - 31897/2024	S. BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-01-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
131	6205/2025	24.01.2025	WP (C) - 619/2025	D. P. DASH	C.O.	COURT NO. 5	Order Dtd. 2025-01-20		(Seat No-106)
132	6206/2025	24.01.2025	WP (C) - 599/2025	D. P. DASH	C.O.	COURT NO. 5	Order Dtd. 2025-01-20	WRIT BRANCH-1	(Seat No-30)
133	6207/2025	24.01.2025	WP (C) - 552/2025	D. P. DASH	C.O.	COURT NO. 5	Order Dtd. 2025-01-20		(Seat No-30)
134	6208/2025	24.01.2025	WP (C) - 441/2025	D. P. DASH	C.O.	COURT NO. 5	Order Dtd. 2025-01-20	WRIT BRANCH-1	(Seat No-30)
135	6209/2025	24.01.2025	WP (C) -	D. P. DASH	C.O.	COURT NO.	Order		(Seat

			434/2025			5	Dtd. 2025-01-20		No-30)
136	6210/2025	24.01.2025	WP (C) - 408/2025	D. P. DASH	C.O.	COURT NO. 5	Order Dtd. 2025-01-20	WRIT BRANCH-1	(Seat No-1)
137	6211/2025	24.01.2025	WP (C) - 368/2025	D. P. DASH	C.O.	COURT NO. 5	Order Dtd. 2025-01-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 116)
138	6212/2025	24.01.2025	WP (C) - 1944/2025	D. BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01-21		(Seat No- 116)
139	6213/2025	24.01.2025	WP (C) - 365/2025	D. P. DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01-20		(Seat No- 116)
140	6214/2025	24.01.2025	WP (C) - 323/2025	D. P. DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01-20		(Seat No- 116)
141	6215/2025	24.01.2025	WP (C) - 33273/2024	D. P. DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01-20		(Seat No- 116)
142	6216/2025	24.01.2025	WP (C) - 33266/2024	D. P. DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01-20	WRIT BRANCH-4	(Seat No- 17)
143	6217/2025	24.01.2025	WP (C) - 33110/2024	D. P. DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01-20		(Seat No- 17)
144	6218/2025	24.01.2025	WP (C) - 33108/2024	D. P. DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01-20	WRIT BRANCH-3	(Seat No- 28)
145	6219/2025	24.01.2025	WP (C) - 32616/2024	D. P. DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01-20		(Seat No- 28)
146	6221/2025	24.01.2025	WP (C) - 32590/2024	D. P. DASH	C.O.	COURT NO. 5	Order Dtd. 2025-01-20	WRIT BRANCH-3	(Seat No- 12)
147	6222/2025	24.01.2025	WP (C) - 24634/2024	T. BAG	C.O.	COURT NO. 14	Order Dtd. 2025-01-21		(Seat No- 12)
148	6223/2025	24.01.2025	ABLAPL- 14809/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17		(Seat No- 12)

149	6224/2025	24.01.2025	WP (C) - 31450/2024	G. K. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2025-01- 21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 106)
150	6225/2025	24.01.2025	BLAPL- 4145/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 21	BAIL-1	(Seat No-3)
151	6227/2025	24.01.2025	WP (C) - 31447/2024	G. K. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2025-01- 21	WRIT BRANCH-5	(Seat No- 22)
152	6228/2025	24.01.2025	WP (C) - 891/2025	R. K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2025-01- 22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
153	6230/2025	24.01.2025	WP (C) - 16837/2024	J K MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 21	WRIT BRANCH-2	(Seat No-9)
154	6231/2025	24.01.2025	WP (C) - 33138/2024	S. P. SAMANTA	C.O.	COURT NO. 10	Order Dtd. 2025-02- 04		(Seat No-9)
155	6232/2025	24.01.2025	WP (C) - 23125/2024	D. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-02- 12		(Seat No-9)
156	6233/2025	24.01.2025	CONTC- 4404/2024	N ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22		(Seat No-9)
157	6234/2025	24.01.2025	BLAPL- 10945/2024	SUMIT SEKHAR PATTANAIAK	C.O.	COURT NO. 21	Order Dtd. 2025-01- 22	BAIL-2	(Seat No-8)
158	6235/2025	24.01.2025	ABLAPL- 14680/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 20		(Seat No-8)
159	6236/2025	24.01.2025	WP (C) - 855/2025	C. R. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-02- 25		(Seat No-8)
160	6237/2025	24.01.2025	CONTC- 4441/2024	T BAG	C.O.	COURT NO. 25	Order Dtd. 2025-01- 22		(Seat No-8)
161	6238/2025	24.01.2025	WP (C) - 336/2025	B. R. SENAPATI	C.O.	COURT NO. 12	Order Dtd. 2025-01- 21	WRIT BRANCH-1	(Seat No- 30)
162	6239/2025	24.01.2025	WP (C) - 23797/2013	D BISWAL	C.O.	COURT NO. 8	Order Dtd. 2025-01-	WRIT BRANCH-3	(Seat No- 33)

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163	6240/2025	24.01.2025	WP (C) - 1874/2025	B. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-01- 21	WRIT BRANCH-2	(Seat No- 34)
164	6241/2025	24.01.2025	BLAPL- 467/2025	S A HATEY	C.O.	COURT NO. 10	Order Dtd. 2025-01- 22		(Seat No- 34)
165	6242/2025	24.01.2025	BLAPL- 12405/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-01- 22		(Seat No- 34)
166	6243/2025	24.01.2025	WP (C) - 1862/2025	B. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-01- 21	WRIT BRANCH-3	(Seat No- 28)
167	6244/2025	24.01.2025	BLAPL- 472/2025	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2025-01- 22		(Seat No- 28)
168	6245/2025	24.01.2025	WP (C) - 1842/2025	D. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-01- 21	WRIT BRANCH-3	(Seat No- 28)
169	6246/2025	24.01.2025	WP (C) - 1767/2025	M. K. RATH	C.O.	COURT NO. 2	Order Dtd. 2025-01- 21	WRIT BRANCH-6	(Seat No- 25)
170	6247/2025	24.01.2025	BLAPL- 488/2025	SUMAN MITRA	C.O.	COURT NO. 10	Order Dtd. 2025-01- 22	BAIL-1	(Seat No-3)
171	6248/2025	24.01.2025	WP (C) - 1755/2025	R. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-01- 21		(Seat No-3)
172	6250/2025	24.01.2025	WP (C) - 1536/2025	D. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2025-01- 21	WRIT BRANCH-8	(Seat No- 43)
173	6251/2025	24.01.2025	BLAPL- 460/2025	JADUNATH PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2025-01- 21	BAIL-2	(Seat No- 11)
174	6252/2025	24.01.2025	WP (C) - 1405/2025	B. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2025-01- 21		(Seat No- 11)
175	6253/2025	24.01.2025	BLAPL- 6976/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 22	BAIL-1	(Seat No-2)
176	6254/2025	24.01.2025	WP (C) - 1328/2025	S. BARDHAN	C.O.	COURT NO. 2	Order Dtd.	WRIT BRANCH-7	(Seat No-

							2025-01-21		10)
177	6255/2025	24.01.2025	BLAPL-12740/2024	KC PANDA	C.O.	COURT NO. 5	Order Dtd. 2025-01-22	BAIL-1	(Seat No-14)
178	6256/2025	24.01.2025	WP (C) - 1146/2025	P. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2025-01-21		(Seat No-14)
179	6257/2025	24.01.2025	BLAPL-13126/2024	S SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	BAIL-1	(Seat No-6)
180	6258/2025	24.01.2025	WP (C) - 1141/2025	P. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2025-01-21	WRIT BRANCH-3	(Seat No-13)
181	6259/2025	24.01.2025	BLAPL-7356/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-22		(Seat No-13)
182	6260/2025	24.01.2025	WP (C) - 1134/2025	C. R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-01-21	WRIT BRANCH-1	(Seat No-1)
183	6261/2025	24.01.2025	BLAPL-478/2025	SC MISHRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-22		(Seat No-1)
184	6262/2025	24.01.2025	WP (C) - 462/2025	D. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025-01-10		(Seat No-1)
185	6263/2025	24.01.2025	BLAPL-486/2025	MR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	BAIL-1	(Seat No-3)
186	6264/2025	24.01.2025	WP (C) - 33324/2024	R. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2025-01-21		(Seat No-3)
187	6265/2025	24.01.2025	BLAPL-487/2025	JK MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	BAIL-1	(Seat No-3)
188	6266/2025	24.01.2025	CRLMC-4514/2024	M. DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-3)
189	6267/2025	24.01.2025	BLAPL-464/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-01-22		(Seat No-3)
190	6268/2025	24.01.2025	CRLMC-	A. K. SWAIN	C.O.	COURT NO.	Order	CRIMINAL	(Seat

			33/2025			15	Dtd. 2025-01-21	MISC	No-3)
191	6269/2025	24.01.2025	ABLAPL-14146/2024	SUBASH CHANDRA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No-3)
192	6270/2025	24.01.2025	CRLA-1355/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-3)
193	6271/2025	24.01.2025	ABLAPL-532/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17		(Seat No-3)
194	6272/2025	24.01.2025	ABLAPL-576/2025	DK BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No-3)
195	6273/2025	24.01.2025	CRLMC-3960/2024	D. K. JENA	C.O.	COURT NO. 15	Order Dtd. 2025-01-10		(Seat No-3)
196	6275/2025	24.01.2025	WP (C) - 2229/2025	N. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
197	6276/2025	24.01.2025	WP (C) - 6537/2024	S K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	WRIT BRANCH-7	(Seat No-48)
198	6277/2025	24.01.2025	WP (C) - 6544/2024	S K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	WRIT BRANCH-7	(Seat No-48)
199	6278/2025	24.01.2025	WP (C) - 6551/2024	S NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	WRIT BRANCH-7	(Seat No-48)
200	6279/2025	24.01.2025	WP (C) - 6553/2024	S K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	WRIT BRANCH-7	(Seat No-48)
201	6280/2025	24.01.2025	WP (C) - 6487/2024	S K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	WRIT BRANCH-4	(Seat No-37)
202	6281/2025	24.01.2025	WP (C) - 6549/2024	S K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	WRIT BRANCH-7	(Seat No-48)
203	6286/2025	24.01.2025	BLAPL-479/2025	BRAJA KISHOR PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	BAIL-1	(Seat No-14)

204	6287/2025	24.01.2025	WP (C) - 1136/2025	BK PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-01- 22	WRIT BRANCH-6	(Seat No- 24)
205	6289/2025	24.01.2025	WP (C) - 800/2024	M K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 20	WRIT BRANCH-6	(Seat No- 36)
206	6290/2025	24.01.2025	WP (C) - 1952/2025	PR SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-01- 22		(Seat No- 36)
207	6291/2025	24.01.2025	WP (C) - 25121/2023	A.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01- 22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
208	6292/2025	24.01.2025	WP (C) - 1865/2025	L.D.PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-01- 22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 102)
209	6294/2025	24.01.2025	WP (C) - 2256/2025	M.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-02- 12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 106)
210	6295/2025	24.01.2025	WP (C) - 23555/2024	M.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-02- 05		(Seat No- 106)
211	6296/2025	24.01.2025	WP (C) - 28032/2024	K.C.PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02- 05		(Seat No- 106)
212	6298/2025	24.01.2025	WP (C) - 2262/2025	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01- 22		(Seat No- 106)
213	6299/2025	24.01.2025	WP (C) - 507/2025	N.K.ROUT	C.O.	COURT NO. 14	Order Dtd. 2025-02- 05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
214	6302/2025	24.01.2025	BLAPL- 12401/2024	D.K.MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-01- 22		(Seat No- 121)
215	6308/2025	24.01.2025	WP (C) - 2060/2025	B.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-02- 11	WRIT BRANCH-2	(Seat No- 34)
216	6309/2025	24.01.2025	BLAPL- 7320/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 20	BAIL-2	(Seat No-7)
217	6310/2025	24.01.2025	WP (C) - 2054/2025	B.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-02-	WRIT BRANCH-5	(Seat No- 47)

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218	6311/2025	24.01.2025	BLAPL-364/2025	GC JENA	C.O.	COURT NO. 10	Order Dtd. 2025-01-22		(Seat No-47)
219	6312/2025	24.01.2025	TRP (C) - 10/2025	BISWAJIT MOHAPATRA	C.O.	COURT NO. 14	Order Dtd. 2025-02-19		(Seat No-47)
220	6313/2025	24.01.2025	BLAPL-484/2025	M DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	BAIL-1	(Seat No-3)
221	6314/2025	24.01.2025	BLAPL-485/2025	M DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	BAIL-1	(Seat No-3)
222	6315/2025	24.01.2025	BLAPL-231/2025	JR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-22		(Seat No-3)
223	6316/2025	24.01.2025	BLAPL-11/2025	B DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	BAIL-2	(Seat No-17)
224	6317/2025	24.01.2025	BLAPL-463/2025	HK BHOL	C.O.	COURT NO. 10	Order Dtd. 2025-01-22		(Seat No-17)
225	6322/2025	24.01.2025	CRLA-1185/2022	S.S. PATTNAIK	C.O.	DR (J)	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
226	6323/2025	24.01.2025	ABLAPL-640/2025	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No-7)
227	6324/2025	24.01.2025	ABLAPL-643/2025	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-1	(Seat No-15)
228	6325/2025	24.01.2025	ABLAPL-644/2025	B.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No-15)
229	6326/2025	24.01.2025	ABLAPL-636/2025	G.JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No-15)
230	6327/2025	24.01.2025	ABLAPL-637/2025	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No-15)
231	6329/2025	24.01.2025	ABLAPL-639/2025	M.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd.		(Seat No-

							2025-01-20		15)
232	6331/2025	24.01.2025	CRLREV-487/2024	MRUTYUNJAY MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-22		(Seat No-15)
233	6332/2025	24.01.2025	ABLAPL-641/2025	P.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-15)
234	6333/2025	24.01.2025	ABLAPL-645/2025	A.KAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No-15)
235	6335/2025	24.01.2025	ABLAPL-13463/2024	D.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No-15)
236	6336/2025	24.01.2025	WP (C) - 22874/2024	R. C. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-02-19		(Seat No-15)
237	6337/2025	24.01.2025	ABLAPL-9404/2024	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(Seat No-8)
238	6338/2025	24.01.2025	CRLMC-252/2025	ASHOK KUMAR SARANGI	C.O.	COURT NO. 15	Order Dtd. 2025-01-22	CRIMINAL MISC	(Seat No-5)
239	6340/2025	24.01.2025	WP (C) - 280/2025	D. P. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-01-22		(Seat No-5)
240	6343/2025	24.01.2025	CRLMC-4704/2024	N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-02		(Seat No-5)
241	6344/2025	24.01.2025	CRLMC-4175/2024	KSHITISH	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-5)
242	6345/2025	24.01.2025	ABLAPL-9110/2024	A.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No-5)
243	6346/2025	24.01.2025	TRP (C) - 13/2025	M. K. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-01-22		(Seat No-5)
244	6347/2025	24.01.2025	ABLAPL-9110/2024	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No-5)
245	6348/2025	24.01.2025	TRPCRL-	SOVENSWAR	C.O.	COURT NO.	Order		(Seat

			3/2025	NAYAK		14	Dtd. 2025-01-22		No-5)
246	6349/2025	24.01.2025	ABLAPL-13646/2024	H.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-5)
247	6350/2025	24.01.2025	WP (C) - 1683/2025	M. R. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
248	6351/2025	24.01.2025	TRP (C) - 17/2025	K. C. PANDA	C.O.	COURT NO. 14	Order Dtd. 2025-01-22		(Seat No- 101)
249	6352/2025	24.01.2025	ABLAPL-10010/2024	B.R.SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No- 101)
250	6353/2025	24.01.2025	WP (C) - 2132/2025	PRASANJIT BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-01-22	WRIT BRANCH-5	(Seat No- 47)
251	6355/2025	24.01.2025	WP (C) - 1799/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-01-22		(Seat No- 47)
252	6356/2025	24.01.2025	ABLAPL-14091/2024	S.C.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No- 47)
253	6357/2025	24.01.2025	ABLAPL-14089/2024	S.C.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No- 47)
254	6358/2025	24.01.2025	WP (C) - 2015/2025	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 6	Order Dtd. 2025-01-22	WRIT BRANCH-2	(Seat No-6)
255	6360/2025	24.01.2025	WP (C) - 2045/2025	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 6	Order Dtd. 2025-01-22	WRIT BRANCH-3	(Seat No- 28)
256	6366/2025	24.01.2025	WP (C) - 1320/2025	SUSHREE SENAPATI MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2025-01-22		(Seat No- 28)
257	6367/2025	24.01.2025	WP (C) - 1020/2025	NIRANJAN MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-01-22		(Seat No- 28)
258	6369/2025	24.01.2025	CRLMC-4706/2024	B. R. SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No- 28)

259	6370/2025	24.01.2025	CRLMC-4774/2024	JANMEJAY PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-28)
260	6372/2025	24.01.2025	CRLMC-35/2025	UJWALA PRADEEP BAG	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-28)
261	6373/2025	24.01.2025	CRLMC-231/2025	GANESH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-28)
262	6374/2025	24.01.2025	CRLMC-266/2025	M. K. RATH	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-28)
263	6375/2025	24.01.2025	CRLMC-274/2025	GANESH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-28)
264	6376/2025	24.01.2025	WP (C) - 23026/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 3	Order Dtd. 2025-01-22		(Seat No-28)
265	6377/2025	24.01.2025	RPFAM-336/2024	ABINASH SUNDARAY	C.O.	COURT NO. 3	Order Dtd. 2025-03-03		(Seat No-28)
266	6378/2025	24.01.2025	RPFAM-257/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-01-31		(Seat No-28)
267	6379/2025	24.01.2025	CRLMA-220/2024	D. P. DASH	C.O.	COURT NO. 3	Order Dtd. 2025-01-22		(Seat No-28)
268	6380/2025	24.01.2025	WP (C) - 30770/2024	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-01-22		(Seat No-28)
269	6381/2025	24.01.2025	WP (C) - 28283/2024	B. D. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-01-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
270	6383/2025	24.01.2025	WP (C) - 1225/2025	R. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
271	6384/2025	24.01.2025	WP (C) - 1790/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-30	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
272	6385/2025	24.01.2025	ABLAPL-642/2025	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-	BAIL-1	(Seat No-15)

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273	6386/2025	24.01.2025	WP (C) - 2076/2025	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 31		(Seat No- 15)
274	6387/2025	24.01.2025	BLAPL- 220/2025	R. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01- 22	BAIL-2	(Seat No- 10)
275	6389/2025	24.01.2025	WP (C) - 32178/2024	R. K. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2025-01- 22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
276	6390/2025	24.01.2025	ABLAPL- 11265/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 20	BAIL-2	(Seat No- 11)
277	6391/2025	24.01.2025	ABLAPL- 13882/2024	RASHMI PRAVA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 20		(Seat No- 11)
278	6392/2025	24.01.2025	BLAPL- 167/2025	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01- 22		(Seat No- 11)
279	6394/2025	24.01.2025	WP (C) - 64/2025	LAXMI SHARMA	C.O.	COURT NO. 21	Order Dtd. 2025-01- 24	WRIT BRANCH-4	(Seat No- 38)
280	6395/2025	24.01.2025	ABLAPL- 13645/2024	J. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 20		(Seat No- 38)
281	6396/2025	24.01.2025	ABLAPL- 625/2025	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No- 38)
282	6397/2025	24.01.2025	ABLAPL- 11313/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 20	BAIL-2	(Seat No- 17)
283	6398/2025	24.01.2025	WP (C) - 1155/2025	B K PATI	C.O.	COURT NO. 21	Order Dtd. 2025-01- 24		(Seat No- 17)
284	6399/2025	24.01.2025	ABLAPL- 397/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 15		(Seat No- 17)
285	6400/2025	24.01.2025	BLAPL- 462/2025	JADUNATH PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2025-01- 22	BAIL-2	(Seat No- 10)
286	6401/2025	24.01.2025	ABLAPL- 12139/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd.	BAIL-2	(Seat No-

							2025-01-20		10)
287	6403/2025	24.01.2025	BLAPL-483/2025	JADUNATH PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2025-01-22	BAIL-1	(Seat No-3)
288	6404/2025	24.01.2025	WP (C) - 1797/2025	P. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-01-22	WRIT BRANCH-7	(Seat No-44)
289	6405/2025	24.01.2025	WP (C) - 22706/2024	S. R. PATTNAIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-22		(Seat No-44)
290	6406/2025	24.01.2025	WP (C) - 381/2025	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2025-02-11	WRIT BRANCH-1	(Seat No-30)
291	6408/2025	24.01.2025	TRPCRL-2/2025	A. K. SRICHANDAN	C.O.	COURT NO. 14	Order Dtd. 2025-01-22		(Seat No-30)
292	6409/2025	24.01.2025	CRLMC-4861/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-21		(Seat No-30)
293	6410/2025	24.01.2025	CRLMC-228/2025	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-30)
294	6411/2025	24.01.2025	CRLMC-229/2025	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-30)
295	6413/2025	24.01.2025	CRLMC-243/2025	A. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-30)
296	6414/2025	24.01.2025	CRLMC-264/2025	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-30)
297	6415/2025	24.01.2025	CRLMC-282/2025	ANITA SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-30)
298	6416/2025	24.01.2025	CRLMC-286/2025	C. R. KAR	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-30)
299	6417/2025	24.01.2025	CRLREV-21/2025	J. R. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-01-22		(Seat No-30)
300	6418/2025	24.01.2025	MACA-	S K SUNDARA	C.O.	COURT NO.	Order	MISC.	(Seat

			813/2019			23	Dtd. 2025-01-17	APPEAL SEC.	No-7)
301	6419/2025	24.01.2025	CRLREV- 22/2025	J. R. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-01-22		(Seat No-7)
302	6420/2025	24.01.2025	WP (C) - 30399/2024	R R DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Seat No-7)
303	6421/2025	24.01.2025	WP (C) - 30770/2024	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2025-01-22		(Seat No-7)
304	6422/2025	24.01.2025	WP (C) - 27842/2024	S DASH	C.O.	COURT NO. 25	Order Dtd. 2025-02-17		(Seat No-7)
305	6423/2025	24.01.2025	ABLAPL- 635/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-1	(Seat No-15)
306	6424/2025	24.01.2025	WP (C) - 1399/2025	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No-15)
307	6425/2025	24.01.2025	WP (C) - 2136/2025	R. K. BARIK	C.O.	COURT NO. 23		WRIT BRANCH-8	(Seat No-29)
308	6426/2025	24.01.2025	WP (C) - 688/2025	B. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-03-03		(Seat No-29)
309	6427/2025	24.01.2025	BLAPL- 11914/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-01-22		(Seat No-29)
310	6428/2025	24.01.2025	WP (C) - 1075/2025	SADANANDA NAYAK ( IN PERSON )	C.O.	COURT NO. 25	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
311	6429/2025	24.01.2025	WP (C) - 2145/2023	SAMEER KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-10-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
312	6430/2025	24.01.2025	ABLAPL- 13070/2024	A K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Seat No-15)
313	6431/2025	24.01.2025	ABLAPL- 4040/2024	B B ROUT	C.O.	COURT NO. 2	Order Dtd. 2025-01-20	BAIL-1	(Seat No-4)
314	6432/2025	24.01.2025	ABLAPL-	PRADIPTA	C.O.	COURT NO.	Order		(Seat

			638/2025	BEURA		2 OLD	Dtd. 2025-01-20		No-4)
315	6433/2025	24.01.2025	ABLAPL-12440/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No-4)
316	6436/2025	24.01.2025	ABLAPL-676/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-01-22		(Seat No-4)
317	6438/2025	24.01.2025	BLAPL-9870/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	BAIL-1	(Seat No-3)
318	6440/2025	24.01.2025	WP (C) - 1497/2025	T.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24		(Seat No-3)
319	6441/2025	24.01.2025	WP (C) - 33130/2024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24		(Seat No-3)
320	6442/2025	24.01.2025	WP (C) - 33106/2024	S. BISWAL	C.O.	COURT NO. 2 OLD			(Seat No-3)
321	6006/2025	24.01.2025	WP (C) - 27459/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Seat No-3)
322	6007/2025	24.01.2025	WP (C) - 34695/2023	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2023-10-19	WRIT BRANCH-6	(Seat No-26)
323	6008/2025	24.01.2025	WP (C) - 31423/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Seat No-26)
324	6009/2025	24.01.2025	WP (C) - 39069/2023	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH-7	(Seat No-55)
325	6010/2025	24.01.2025	WP (C) - 39681/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-02	WRIT BRANCH-8	(Seat No-40)
326	6013/2025	24.01.2025	WA-529/2022	B K DAS	GENERAL		Order Dtd. 2023-04-13	WRIT APPEAL	(Seat No-6)
327	6016/2025	24.01.2025	WP (C) - 42949/2023	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-2	(Seat No-45)
328	6018/2025	24.01.2025	WP (C) - 37267/2023	HIGHER EDUCATION	GENERAL		Order Dtd.	WRIT BRANCH-4	(Seat No-

				DEPARTMENT			2023-11-22		27)
329	6021/2025	24.01.2025	CRLMC-4682/2024	KABITA PATRA	GENERAL		Order Dtd. 2025-01-20		(Seat No-27)
330	6022/2025	24.01.2025	CRLMA-102/2024	PRIYA PRADHAN	GENERAL		Order Dtd. 2024-09-25	BAIL-2	(Seat No-16)
331	6023/2025	24.01.2025	WP (C) - 8975/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-15	WRIT BRANCH-1	(Seat No-31)
332	6024/2025	24.01.2025	WP (C) - 689/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-17	WRIT BRANCH-3	(Seat No-13)
333	6025/2025	24.01.2025	WP (C) - 709/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-17		(Seat No-13)
334	6026/2025	24.01.2025	WP (C) - 717/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-17	WRIT BRANCH-2	(Seat No-45)
335	6029/2025	24.01.2025	WP (C) - 779/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-17	WRIT BRANCH-3	(Seat No-13)
336	6057/2025	24.01.2025	ABLAPL-155/2025	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2025-01-08		(Seat No-13)
337	6060/2025	24.01.2025	ABLAPL-156/2025	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2025-01-08		(Seat No-13)
338	6063/2025	24.01.2025	WP (C) - 42956/2023	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-01-18	WRIT BRANCH-2	(Seat No-45)
339	6073/2025	24.01.2025	ABLAPL-167/2025	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2025-01-08	BAIL-2	(Seat No-16)
340	6078/2025	24.01.2025	WP (C) - 24531/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2025-01-22		(Seat No-16)
341	6080/2025	24.01.2025	WP (C) - 31210/2024	MOHIT AGARWAL	GENERAL		Petition With Annexures	WRIT BRANCH-6	(Seat No-25)
342	6081/2025	24.01.2025	WPC (OAC) - 1111/2019	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd.	OA Branch	(Seat No-1)

							2024-02-09		
343	6085/2025	24.01.2025	OJC-5/2002	JAYADEV BHOI	GENERAL		Entire Order		(Seat No-1)
344	6091/2025	24.01.2025	WP (C) - 31233/2023	HIGHER EDUCATION DEPT	GENERAL		Order Dtd. 2023-09-27	WRIT BRANCH-1	(Seat No-49)
345	6092/2025	24.01.2025	WP (C) - 21541/2024	RAJ KUMAR JENA	GENERAL		Entire Brief		(Seat No-49)
346	6097/2025	24.01.2025	OJC-7727/2001	B K DAS	GENERAL		Entire Brief		(Seat No-49)
347	6104/2025	24.01.2025	WP (C) - 10971/2019	JEEVANJYOTI MOHANTY	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
348	6144/2025	24.01.2025	CRLMC-245/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-01-21		(Seat No-106)
349	6155/2025	24.01.2025	WP (C) - 27215/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-26		(Seat No-106)
350	6164/2025	24.01.2025	WP (C) - 25652/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-21		(Seat No-106)
351	6188/2025	24.01.2025	WP (C) - 20137/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-29		(Seat No-106)
352	6220/2025	24.01.2025	WP (C) - 12360/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-27	WRIT BRANCH-1	(Seat No-31)
353	6226/2025	24.01.2025	WP (C) - 31952/2024	RAJ KUMAR JENA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
354	6274/2025	24.01.2025	CRLMC-293/2025	APARESH BHOI	GENERAL		Entire Brief		(Seat No-103)
355	6282/2025	24.01.2025	WP (C) - 28837/2022	JEEVANJYOTI MOHANTY	GENERAL		Misc.case	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
356	6283/2025	24.01.2025	WP (C) - 27179/2023	MEENA DAS	GENERAL		Entire Document	WRIT BRANCH-4	(Seat No-27)
357	6284/2025	24.01.2025	WP (C) - 39247/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-	WRIT BRANCH-1	(Seat No-31)

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358	6285/2025	24.01.2025	SA-97/1989	DINABANDHU BAGARTY	GENERAL		Final Order		(Seat No-31)
359	6288/2025	24.01.2025	WP (C) - 11917/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-8	(Seat No-39)
360	6293/2025	24.01.2025	WP (C) - 27020/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No-30)
361	6297/2025	24.01.2025	WP (C) - 31345/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No-38)
362	6300/2025	24.01.2025	CONTC-4602/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-01-22	CONTEMPT	(Seat No-7)
363	6303/2025	24.01.2025	WP (C) - 34987/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-6	(Seat No-25)
364	6304/2025	24.01.2025	WP (C) - 418/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH-3	(Seat No-13)
365	6305/2025	24.01.2025	WP (C) - 36136/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-5	(Seat No-22)
366	6306/2025	24.01.2025	CONTC-4626/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-01-22		(Seat No-22)
367	6307/2025	24.01.2025	RPFAM-257/2023	LAXMIKANTA TRIPATHY	GENERAL		Entire Document	FIRST APPEAL	(Seat No-5)
368	6318/2025	24.01.2025	WP (C) - 713/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-20		(Seat No-5)
369	6319/2025	24.01.2025	WA-2072/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-15	WRIT APPEAL	(Seat No-4)
370	6320/2025	24.01.2025	WP (C) - 1734/2025	KABITA PATRA	GENERAL		Order Dtd. 2025-01-22	WRIT BRANCH-1	(Seat No-31)
371	6321/2025	24.01.2025	WP (C) - 1521/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-01-22	WRIT BRANCH-3	(Seat No-28)
372	6328/2025	24.01.2025	CRP-3/2020	MANOJ KUMAR	GENERAL		Order	CIVIL	(Seat

				RANA			Dtd. 2025-01-24	REVISION	No-5)
373	6330/2025	24.01.2025	LAA- 119/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-17	FIRST APPEAL	(Seat No-7)
374	6339/2025	24.01.2025	WP (C) - 13209/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-7	(Seat No- 15)
375	6341/2025	24.01.2025	WP (C) - 29090/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No-3)
376	6342/2025	24.01.2025	WP (C) - 36109/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-5	(Seat No- 22)
377	6354/2025	24.01.2025	WP (C) - 42927/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH-2	(Seat No- 45)
378	6359/2025	24.01.2025	WP (C) - 1165/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH-2	(Seat No- 34)
379	6361/2025	24.01.2025	WP (C) - 33957/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No-7)
380	6362/2025	24.01.2025	WP (C) - 32463/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No- 17)
381	6363/2025	24.01.2025	WP (C) - 29158/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Seat No- 17)
382	6364/2025	24.01.2025	WP (C) - 32458/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No- 17)
383	6365/2025	24.01.2025	BLAPL- 475/2025	RADHARAMAN DAS NAYAK	GENERAL		Order Dtd. 2025-01-22		(Seat No- 17)
384	6368/2025	24.01.2025	WP (C) - 32454/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No- 17)
385	6371/2025	24.01.2025	WP (C) - 13938/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No-6)

386	6382/2025	24.01.2025	WP (C) - 25746/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11- 05	WRIT BRANCH-5	(Seat No- 21)
387	6388/2025	24.01.2025	WP (C) - 2536/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02- 12	WRIT BRANCH-1	(Seat No-3)
388	6393/2025	24.01.2025	WP (C) - 5218/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03- 15	WRIT BRANCH-7	(Seat No- 44)
389	6402/2025	24.01.2025	WP (C) - 13206/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-7	(Seat No- 15)
390	6407/2025	24.01.2025	WP (C) - 24134/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 26	WRIT BRANCH-4	(Seat No- 27)
391	6412/2025	24.01.2025	WP (C) - 9419/2022	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 102)
392	6082/2025	24.01.2025	SA- 161/2001	A K BEHRA	GENERAL			SECOND APPEAL	(Seat No-4)
393	6083/2025	24.01.2025	WP (C) - 20157/2012	P K JENA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No- 110)
394	6084/2025	24.01.2025	WP (C) - 33345/2022	M K MOHANTY	GENERAL			WRIT BRANCH-7	(Seat No- 15)
395	6086/2025	24.01.2025	WP (C) - 39313/2021	Y DAS	GENERAL			WRIT BRANCH-5	(Seat No- 22)
396	6087/2025	24.01.2025	WP (C) - 1518/2024	C SAHU	GENERAL			WRIT BRANCH-6	(Seat No- 26)
397	6088/2025	24.01.2025	WP (C) - 1432/2024	C SAHU	GENERAL				(Seat No- 26)
398	6089/2025	24.01.2025	WP (C) - 1450/2024	C SAHU	GENERAL			WRIT BRANCH-5	(Seat No- 22)
399	6090/2025	24.01.2025	WP (C) - 3888/2024	R K SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
400	6093/2025	24.01.2025	MACA- 1047/2016	D SAMAL	GENERAL			MISC. APPEAL SEC.	(Seat No-1)
401	6095/2025	24.01.2025	MACA- 1047/2016	D SAMAL	GENERAL			MISC. APPEAL SEC.	(Seat No-1)

402	6096/2025	24.01.2025	MACA-1047/2016	D SAMAL	GENERAL			MISC. APPEAL SEC.	(Seat No-1)
403	6099/2025	24.01.2025	WP (C) - 10185/2024	J SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
404	6101/2025	24.01.2025	MACA-231/2024	R K DEHURY	GENERAL			MISC. APPEAL SEC.	(Seat No-6)
405	6103/2025	24.01.2025	FAO-545/2024	M DAS	GENERAL				(Seat No-6)
406	6107/2025	24.01.2025	SA-61/2002	S PANDA	GENERAL			SECOND APPEAL	(Seat No-6)
407	6109/2025	24.01.2025	WP (C) - 10185/2024	J D MUDULI	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
408	6111/2025	24.01.2025	WP (C) - 8481/2013	H B MONGRAJ	GENERAL			WRIT BRANCH-8	(Seat No-40)
409	6112/2025	24.01.2025	TRPCRL-88/2024	G S MOHANTY	GENERAL				(Seat No-40)
410	6117/2025	24.01.2025	WP (C) - 23690/2024	J D MUDULI	GENERAL				(Seat No-40)
411	6118/2025	24.01.2025	WP (C) - 9201/2006	P K DASH	GENERAL				(Seat No-40)
412	6121/2025	24.01.2025	WP (C) - 17051/2011	D PRADHAN	GENERAL			WRIT BRANCH-2	(Seat No-8)
413	6123/2025	24.01.2025	BLAPL-9819/2024	N ROUT	GENERAL				(Seat No-8)
414	6127/2025	24.01.2025	CRLMC-3489/2024	P K PANI	GENERAL				(Seat No-8)
415	6137/2025	24.01.2025	OJC-17404/1997	S K RATH	GENERAL				(Seat No-8)
416	6141/2025	24.01.2025	WP (C) - 22040/2015	C R NAYAK	GENERAL			WRIT BRANCH-2	(Seat No-9)
417	6145/2025	24.01.2025	CMP-1168/2024	KSHIESH	GENERAL				(Seat No-9)
418	6149/2025	24.01.2025	CRLMC-2832/2024	K C SWAIN	GENERAL				(Seat No-9)
419	6151/2025	24.01.2025	WP (C) - 32558/2024	P N NAYAK	GENERAL				(Seat No-9)
420	6153/2025	24.01.2025	WP (C) - 11883/2010	M BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
421	6157/2025	24.01.2025	WP (C) - 10279/2003	M BEHERA	GENERAL			WRIT BRANCH (DIVISION)	(Seat No-118)

								BENCH-3)	
422	6160/2025	24.01.2025	CRLMC-265/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-22		(Seat No-118)
423	6162/2025	24.01.2025	WP (C) - 343/2025	G K NANDA	GENERAL				(Seat No-118)
424	6166/2025	24.01.2025	WP (C) - 14386/2010	M BEHERA	GENERAL			WRIT BRANCH-2	(Seat No-45)
425	6168/2025	24.01.2025	WP (C) - 1140/2025	R C NAYAK	GENERAL				(Seat No-45)
426	6170/2025	24.01.2025	CRLREV-125/2024	J P KAR	GENERAL			CRIMINAL REVISION	(Seat No-4)
427	6174/2025	24.01.2025	WP (C) - 1075/2025	S NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
428	6175/2025	24.01.2025	BLAPL-6956/2020	P K JENA	GENERAL			BAIL-2	(Seat No-10)
429	6180/2025	24.01.2025	CRLMC-582/2015	P K MISHRA	GENERAL			CRIMINAL MISC	(Seat No-3)
430	6183/2025	24.01.2025	CMP-481/2023	J M BEHERA	GENERAL			WRIT BRANCH-1	(Seat No-4)
431	6185/2025	24.01.2025	WP (C) - 10296/2013	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-08	WRIT BRANCH-7	(Seat No-48)
432	6187/2025	24.01.2025	WP (C) - 15379/2020	G ROUT	GENERAL			WRIT BRANCH-6	(Seat No-26)
433	6190/2025	24.01.2025	WP (C) - 10296/2013	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-08	WRIT BRANCH-7	(Seat No-48)
434	6193/2025	24.01.2025	WP (C) - 41850/2023	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2024-01-02	WRIT BRANCH-6	(Seat No-24)
435	6229/2025	24.01.2025	BLAPL-6141/2024	BALARAM SINGH	GENERAL		Order Dtd. 2025-01-21	BAIL-1	(Seat No-4)
436	6249/2025	24.01.2025	WA-1737/2022	CHAKRADHAR SAHOO	GENERAL		Order Dtd. 2025-01-15	WRIT APPEAL	(Seat No-2)
437	6301/2025	24.01.2025	CRLMC-2695/2024	BISHNU PRASAD RATH	GENERAL		Order Dtd. 2025-01-17		(Seat No-2)

438	6334/2025	24.01.2025	WP (C) - 19014/2016	PK SWAIN	GENERAL			WRIT BRANCH-4	(Seat No- 46)
439	6434/2025	24.01.2025	WP (C) - 24759/2013	M SABAR	GENERAL		Order Dtd. 2014-08- 05		(Seat No- 46)
440	6435/2025	24.01.2025	WP (C) - 25126/2024	M SABAR	GENERAL		Order Dtd. 2024-10- 07		(Seat No- 46)
441	6437/2025	24.01.2025	WP (C) - 13410/2007	J P KAR	GENERAL		Order Dtd. 2009-02- 09		(Seat No- 46)
442	6439/2025	24.01.2025	ABLAPL- 628/2025	S.CHOUDHURY	GENERAL		Order Dtd. 2025-01- 22	BAIL-1	(Seat No- 15)
443	6443/2025	24.01.2025	WP (C) - 31894/2024	A.K.MOHANTY	GENERAL		Order Dtd. 2025-01- 09	WRIT BRANCH-8	(Seat No- 29)
444	6444/2025	24.01.2025	WP (C) - 1643/2025	J.C.BARAL	GENERAL		Order Dtd. 2025-01- 21		(Seat No- 29)
445	6445/2025	24.01.2025	WP (C) - 1650/2025	J.C.BARAL	GENERAL		Order Dtd. 2025-01- 21		(Seat No- 29)

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